

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION No. 1179
TO BE ANSWERED ON MONDAY, NOVEMBER 25, 2019
Agrahayana 4, 1941 (*Saka*)

Loss incurred by PSUs

1179 SHRI CHANDRA PRAKASH JOSHI:

SHRI RAMDAS C. TADAS:

SHRI RAVI KISHAN:

SHRI SANGAM LAL GUPTA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has estimated the loss of Public Sector Undertakings (PSUs) for strategic disinvestment during the current financial year;
- (b) if so, the details of the said public sector undertakings along with the estimated revenue thereof; and
- (c) the names of private undertakings which have shown keen interest to invest in these undertakings?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) & (b) Government follows a policy of strategic disinvestment of CPSEs, which are not in 'priority' sectors. For this purpose, NITI Aayog has been mandated to identify such CPSEs based on the criteria of (i) National Security (ii) Sovereign function at arm's length, and (iii) Market Imperfections and Public Purpose. Profitability/loss of the CPSE is not a relevant criteria.

(c) The approved procedure and mechanism for strategic disinvestment of CPSEs allows investors to express interest in response to the Expression of Interest (EoI) documents. The shortlisted bidders are to participate in the financial bidding in accordance with the approved procedure. The procedure stipulates confidentiality with regard to the identity of the bidders till completion of the procedure.